

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3203
TO BE ANSWERED ON 19TH MARCH, 2025**

ASSESSMENT OF CALL DROP RATES

3203. SHRI DHARAMBIR SINGH:

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government has conducted any survey to assess call drop rates and mobile network issues in Bhiwani-Mahendergarh if so, the details thereof;
- (b) the steps taken to address poor internet speed and network congestion, especially in densely populated areas of the constituency;
- (c) whether the Government has penalized or directed telecom operators to improve services in low-connectivity zones of Bhiwani-Mahendergarh, if so, the details thereof;
- (d) the number of mobile towers set up in the last five years to enhance mobile connectivity in the constituency; and
- (e) the plans to improve network services along highways, railway routes, and remote villages in the region?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Telecom Regulatory Authority of India (TRAI) conducted drive test with the assistance of Telecom Service Providers (TSPs) in Bhiwani, Kalanaur, Charkhidadri towns from 19th to 22nd Dec-2023. The report is available on https://tra.gov.in/sites/default/files/2024-09/Bhiwani_04072024%20.pdf
- (b) Steps taken to address poor internet speed and network congestion are as given below –
 - i. Quality of Service benchmarks have been revised on 02.08.2024 by TRAI w.e.f. 01.10.2024 for various parameters to ensure better quality of telecom services.
 - ii. Assignment of sufficient spectrum for mobile services through auction.
 - iii. Spectrum sharing, trading and surrender has been permitted for efficient use of spectrum.
 - iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
 - v. Notification of Telecommunications Right of Way (RoW) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
 - vi. TSPs deploy new sites and upgrade their existing infrastructure to address any issues in internet speed and network congestion.

The above steps facilitated TSPs to expand their network and enhance the quality of service.

(c) Financial disincentives were not imposed on any of the service providers in last year in Haryana License Service Area (LSA), as all service providers are meeting the benchmark of network related Quality of Service parameters of Cellular service.

(d) The numbers of Base Transceiver Station (BTS) setup during last five years in Bhiwani-Mahendragarh Constituency to enhance mobile connectivity are as follows –

S.No.	Name of TSP	No. of BTS setup during last five years
1	Airtel	1290
2	RJIL	985
3	BSNL	240
4	VIL	66
Total		2581

(e) TSPs plan to add new sites to improve coverage along highways, railway routes and remote villages as and when required.
